illiterate or blind person can also operate on his account through a literate agent.

(c) Does not arise.

## AUTOMATIC TELEPHONE EXCHANGE IN RAIPUR

\*327. SHRIMATI SARLA BHADAU-RIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal under Government's consideration to instal an automatic telephone exchange in Raipur; and

(b) if so, by when this work is likely to be completed ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) The proposed Automatic Telephone Exchange is likely to be installed in 1972.

## DISTRIBUTION OF FOUNDATION SEEDS TO FARMERS

\*328. SHRI B. C. PATTANAYAK : Will the Minister of FOOD AND AGRI-CULTURE be pleased to state :

(a) whether it is a fact that his Ministry has asked the Indian Agricul ture Research Institute to give founda tion seeds only to those farmers who stand security for it; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) No, please.

(b) Does not arise.

## PERIODICALS PUBLISHED IN THE MINISTRY OF LAW

738. SHRI ABID ALI : Will the Minister of LAW be pleased to lay on

2280

the Table of the House a statement giving the following information with regard to the periodicals published by his Ministry and its attached and subordinate offices : —

(a) (i) name of the periodical indicat ing whether it is published weekly or monthly;

(ii) number of copies printed of each:

(iii) number of copies normally sold;

(iv) number of copies given gratis; and

(b) the expenditure, direct or in direct incurred thereon and the income derived therefrom during the last on? year?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI MOHAMMAD YUNUS SALEEM) : (a) (i) No periodical is published by the Ministry of Law.

(ii) to (iv) Do not arise, (b)

Does not arise.

IMPORT OF FISHING TRAWLERS

739. SHRI K. SUNDARAM : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether there is any proposal under Government's consideration for allowing the import of more fishing trawlers for a fuller exploitation of fishery resources; and

(b) if so, the details of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) There is no proposal under consideration for allowing import of more fishing trawlers for a fuller exploitation of fishery resources. A design for shrimp trawlers has been developed and it is proposed to build trawlers in the country. A proposal for import of a limited number of fishing vessels against pending applications for import is, however, under consideration,

(b) The details of the scheme are being worked out. The basic features of the scheme are that import will be allowed only in those cases where there